as Secretary, Ministry of Civil Aviation particularly because of his past experience as Chairman of the Indian Airlines Corporation and it w,»s felt that the affairs of the Corporation required his services.

(c) No, Sir.

705

## .EXPERT COMMITTEE ON CLASSIFICATION OF ARTISAN STAFF IN CLVIL AVIATION WORKSHOPS

\*146. SHRI T. V. ANANDAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that in Ex pert Committee as per the iecommendation of the Second Pay Commission had been appointed to go into the question of classification of ixtisan ataff employed in the workshop of the Civil Aviation Department;
- (b) if so, whether the Comnittee has submitted any report; and
- (c) if the answer to part (to) above be in the affirmative, what witliholds implementation or the recommendations?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANBTCO): (a) to (c) A Committee of Departmental Officers was appointed toy the Director-General of Civil Aviatisn to study and examine the pay sea es of the workshop staff and to recommend whether any revision of the;r scales is necessary, after taking into consideration their duties and responsibilities and the peales of pay of similar posts in other departments.

The Committee has since submitted its renort and its recommendations are under consideration of Government. The Committee's recommeda-tions require detailed examination, in consultation with other Ministries concerned, from the point of vifw of financial implications and the fiture policy with regard to direct recruitment and departmental promotion to

the various posts. Efforts are being made to expedite policy decisions oa these recommendations.

to Questions

## EMERGENCY LANDING NEAR FARHWA VILLAGE IN REWA

- •147. SHRI S. C. DEB: WUI the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that a plane belonging to the Allahabad Flying Club had to make an emergency landing near Farhwa village in Rewa District on Tuesday, the 13th October, 1964; and
- (b) if so, what was the cause of this emergency landing and whether any damage was done to the plane and whether the pilot received any injuries?

THE MINISTER OF CIVIL AVIA TION (SHRI N. KANUNGO): (a) No, Sir.

(b) Does not arise.

## IMPORT OF TRACTORS

- \*148. SHRI G. MURAHARI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government propose to revise their present policy with regard to the import of tractors and spare parts from the Soviet Union and other rupee areas; and
- (b) whether it is a fact that indigenous production has not been able to cope up with the demand due to heavy cost of production and the un-suitability of the Indian produced tractors for agricultural operations?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMAN-IAM): (a) There is no such proposal under consideration at present.

(b) The indigenous production has not been able to cope with the demand not because of the cost of production or unsuitability of Indian